(d)   Yes, Sir. Since introduction of 2G services during mid nineties, as per the policy decision taken at that time, start-up/initial 2G spectrum is being allotted to Cellular Mobile Telephone Service (CMTS)/Unified Access Licence (UASL) holders as per the conditions/provisions of CMTSL/UASL, subject to availability. Additional spectrum beyond initial spectrum is being allotted as per the guidelines/orders/criteria in force at the time of such allotments.

The UAS licencing regime was introduced from November, 2003 with the approval of the Union Cabinet. Based on the recommendations of Telecom Regulatory Authority of India (TRAI) and this decision of the Government, UAS Licences were being granted on First-Come-First-Served (FCFS) basis since Novembers, 2003 at the entry fee the 4th CMTS licence awarded in 2001. In service areas where there was no 4th operator, the entry fee of existing Basic Service Operator (BSO) fixed by the Government in 2001 was adopted. As regards allocation of 2G spectrum in 2008, three was no change in policy.

Information technology hubs

2680. SHRI TARUN VIJAY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)   the details of plans to provide information technology hubs and easy broad way connections in the rural areas of Uttarakhand, North Eastern States including Sikkim and Laddakh;

(b)   the progress in providing fool proof, convenient and easily adoptable office in Hindi like MS Office;

(c)   in software and hardware how much help we are providing to China, the quantum and the nature of the help; and

(d)   whether we are also providing such a help to Baltic and Nordic countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Under National e-Governance Plan, the Government has sanctioned the scheme of Common Service Centres (CSCs) under which 1,00,000 Kiosks are being established in rural areas. These Kiosks are equipped with computers, connectivity and trained and incentivized manpower. These Centres provide public services alongwith facilities of Internet and e-mail. The scheme is being implemented on Public Private Partnership model with Government of India providing revenue viability gap funding. Till 31st October, 2010, about 85,000 CSCs have been established in the rural areas of the country including Uttarakhand, North-Eastern States Sikkim and Jammu and Kashmir, State details are enclosed as Statement (*See* below).

(b)   The Bharateeya Open Office in Hindi is available for free download at *http://www.ildc.in.*

(c) and (d) Does not arise.

Statement

State-wise CSC rollout Status (October'10)

Sl. No.	State	Total CSCs	CSC rolled as on 31st October, 2010
1	2	3	4
1.	Andhra Pradesh	5452	2135
2.	Arunachal Pradesh	200	68
3.	Assam	4375	3794
4.	Bihar	8463	6974
5.	Chandigarh	13	13
6.	Chhattisgarh	3385	2464
7.	Delhi	520	520
8.	Goa	160	160
9.	Gujarat	13695	13695
10.	Haryana	1159	1159
11.	Himachal Pradesh	3366	2576
12.	Jammu and Kashmir	1109	533
13.	Jharkhand	4562	4556
14.	Karnataka	5713	800
15.	Kerala	2234	2234
16.	Madhya Pradesh	9232	8686
17.	Maharashtra	10484	6308
18.	Manipur	399	399
19.	Meghalaya	225	179
20.	Mizoram	136	118
21.	Nagaland	220	70
22.	Orissa	8558	6036

1	2	3	4
23.	Puducherry	44	44
24.	Rajasthan	6626	2558
25.	Sikkim	45	45
26	Tamil Nadu	5440	3952
27.	Tripura	145	133
28.	Uttar Pradesh	17909	8136
29.	Uttarakhand	2804	1583
30.	West Bengal	6797	5578
	GRAND TOTAL:	123470	85506

Establishment of IT parks

2681. SHRI K.B. SHANAPPA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)   whether Government has proposed to establish IT park at Gulbarga in Karnataka State;

(b)   if so, the details thereof; and

(c)   the total budget allocated to establish the IT park and the money realised for the above purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) Software Technology Parks of India (STPI), an autonomous society under the Department of Information Technology (DIT), Government of India proposed to set up its Centre at Gulbarga, Karnataka. STPI has written to the State Government seeking Grant-in-aid of Rs. 1 crore to STPI, 3 acres of land and 10,000 sq. ft. of built up space free of cost at Gulbarga to operationalise the same. This is in accordance with the policy for setting up a new STPI Centres.

Shifting operation of MTNL at new terminal-3

2682. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)   whether the Department of Telecommunication has approached the Ministry of Civil Aviation to allow shifting operation of the State run MTNL at the New Terminal 3 (T-3) in Delhi Airport; and

(b)   if so, the details thereof?